



SLNo.5

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(PHYSICAL HEARING)

**CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)
CORAM: SHRI.CHARAN SINGH - HON’BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 08.06.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/935/2023 in CP (IB) No.10/9/2020
NAME OF THE COMPANY	Lahari Infra Projects India (P) Ltd
NAME OF THE PETITIONER(S)	S.V.R Nirman Products Inc
NAME OF THE RESPONDENT(S)	Lahari Infra Projects India (P) Ltd
UNDER SECTION	9 of IBC

ORDER

IA (IBC)/935/2023

This application is filed by the Petitioner seeking for withdrawal of the Company Petition, since the matter is settled. The settlement deed is also enclosed. Hence, considering the above submissions, the application is allowed and the CP is dismissed as withdrawn.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)